

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No.42/KB/2016

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01st December 2017, 10.30 A.M

Name of the Company	Yogendra Pal Jain & Anr-Vs-South Eastern Carriers (P) Ltd.		
Under Section	241/242		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. JISHNU CHOUDHURY, ADVOCATE.
2. AJAY GAGGAR, ADVOCATE.
3. RAKHI PURNIMA PAUL, ADVOCATE.

Appearing on behalf
of petitioners

Scd
1/12/17

4. RATNANKO BANERJEE
SR. ADVOCATE
5. SATADEEP BHATTACHARYA
ADVOCATE
6. S.R. KAKRANIA
ADVOCATE
7. SANJEEB SENI
ADVOCATE
8. RITIKA SHROFF
ADVOCATE

For
Respondent
nos. 5 & 6

Sanjeeb Seni
Advocate
dated: 01-12-2017

ORDER

Ld. Counsel for the petitioners and the respondent nos.
5 and 6 are present.

List on 22/12/2017.

Scd

(Jinan K.R.)
Member (J)

Scd

(V.P.Singh)
Member (J)